COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 99 OF 2017

Dated: 2nd April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s Chettinad Power Corporation Ltd.

.... Appellant(s)

Vs.

Power Grid Corporation of India Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Ms. Swapna Seshadri

Ms. Neha Garg Ms. Rhea Luthra

Counsel for the Respondent(s) : Mr. Sitesh Mukherjee

Mr. Deep Rao

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on 12.07.2018.

(Justice N. K. Patil) Judicial Member (I. J. Kapoor)
Technical Member

ts/mk